

**SAGAR SAMPADA CELL, COCHIN (FISHING GEAR
TECHNICIAN), RECRUITMENT RULES, 1993**

CONTENTS

1. Short title and commencement
2. Number of posts, classification and scale of pay
3. Method of recruitment, age limit, qualifications, etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

**SAGAR SAMPADA CELL, COCHIN (FISHING GEAR
TECHNICIAN), RECRUITMENT RULES, 1993**

G.S.R. 21, dated 30th November, 1993 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Fishing Gear Technician in Sagar Sampada Cell, Cochin, a subordinate office of the Department of Ocean Development, New Delhi, namely :-

1. Short title and commencement :-

(1) These rules may be called the Sagar Sampada Cell, Cochin (Fishing Gear Technician), Recruitment Rules, 1993.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post. it., classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications, etc :-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

1	2	3	4	5	6	1972. 7
Fishing	*I	General	Rs.	Not	Upto 35 years.	No.
Gear	(1993)	Central	2200-	applica	(Relaxable for Go-	
Techni	* Subject	Service	75-	ble.	vernment servants	
cian.	to varia	Group	2800-		upto 5 years in ac-	
	tion de	'A'	EB-		cordance with the	
	pendent	Gazet	100-		instructions or or-	
	on work-	ted	4000.		ders issued by	
	load.	Non-			the Central Govern-	
		Ministe-			ment.	
		rial.			Note :-The crucial	
					date for determin-	
					ing the age limit	
					shall be the closing	
					date for receipt of	
					application from	
					candidates in India	
					(and not the clos-	
					ing date prescribed	
					for those in Assam,	
					Meghalaya, Aruna-	
					chal Pradesh, Mi-	
					zoram, Manipur,	
					Nagaland, Sikkim,	
					Ladakh Division of	
					Jammu and Kash	
					mir State, Ladakh	
					and Spiti District	
					and Pangi Sub-Di	

					vision of Chamba	
					District of Hima-	
					chal Pradesh, An	
					daman and Nico-	
					bar Islands or	
					Lak-	
					shadweep).	